

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(14) C.P. No.1306/9/(MB)/2017
M.A. 608/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 12.07.2018

NAME OF THE PARTIES: Autostriping India Pvt. Ltd.
V/s.
Encyclo Media Networks Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 9 of I & B Code, 2016

ORDER

1. The Learned Representatives of both the sides are present.
2. The matter is adjourned to **10.08.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

12.07.2018.
Aah/HHS/Suresh